

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.144 of 2013 &
IA. 221of 2013

Dated : 15th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Biomass Energy Developers Association ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan

ORDER

Admit. Issue notice in the Appeal as well as in I.A. no. 221 of 2013 (Appl. for stay) to the Respondents returnable on 19.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **19.8.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg